

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 54 of 2014 &**  
**IA No. 205 of 2014**

**Dated : 2<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Himachal Sorang Power Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Amit Kapur  
Mr. Apoorva Misra  
Ms. Ritika Arora

**Counsel for the Respondent(s):** Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri for R-2  
Mr. K.S. Dhingra for R.1

**ORDER**

As agreed by the parties, post the matter for hearing on

**08.05.2014.**

**(Rakesh Nath)**  
**Technical Member**  
Pr/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**